

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4051 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins)No. 1049 of 2022	State Bank of India Vs. Manmohan Kumar Khanduja	Charu Singhal
2.	I.A. No. 4062 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins)No. 1050 of 2022	State Bank of India Vs. Neera Khanduja	Charu Singhal
3.	I.A. No. 4063 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins)No. 1051 of 2022	State Bank of India Vs. Rohitash Khanduja	Charu Singhal
4.	I.A. No. 4128 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 876 of 2023	Greenopolis Welfare Association Vs. Pradeep Kumar Kaushik	Vijeta Singh
5.	I.A. No. 4228 of 2023 in Comp. App. (AT) No. ___ of 2023	Ram Parshotam Mittal & Ors. Vs. Hotel Queen Road Pvt. Ltd.	Ravinder Kumar Anand

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-sd/-
Assistant Registrar